

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 102  
CP No. 53(ND)/2009  
TA No. 05/2018  
Under Section 397/398 of  
Companies Act, 1956**

**In the matter of:**

**Sh. Niranjan Lal Data & Ors.**

**...Petitioners**

**Versus**

**M/s Data Ingenious Global Ltd.**

**...Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Narendra Sharma, Sr. Adv.  
Amol Vyas, Adv.

For the Respondent : Harshit Tolia, Sr. Adv.  
Anuroop Singhi, Adv.

**ORDER**

Heard Mr. Narendra Sharma, Sr. Adv. along with Mr. Amol Vyas, Adv. appearing on behalf of the Petitioners. Mr. Harshit Tolia, Sr. Adv. along with Mr. Anuroop Singhi, Adv. appearing on behalf of the Respondents. Submissions on behalf of the learned counsel for the Respondents could not be concluded today. List the matter for further submission on 28.05.2024 & 29.05.2024 at 02:30 PM.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

April 17, 2024

M.S.